## **NOTICE**

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S.	Matter No.	Cause Title	DFR No. &	Defect	Caveat	To be
No			Date	cured on	(if any)	listed on
1.	A No 96/19	M/s. Jaiprakash Power Ventures	279/2019	11/03/2019	•	25/03/2019
		Ltd. Vs. Madhya Pradesh	Dated			
		Electricity Regulatory	18/01/2019			Court -I
		Commission & Ors.				
2.	A No 91/19	The Supreme Industries Private	194/2019	11/03/2019		25/03/2019
		Limited Vs. Maharashtra	Dated			
		Electricity Regulatory	14/01/2019			Court - II
		Commission & Anr.				
3.	A No 92/19	Asahi India Glass Limited Vs.	06/2019	13/03/2019		25/03/2019
		Maharashtra Electricity	Dated			
		Regulatory Commission & Anr.	02/01/2019			Court - II
4	A NI- 02/10 0 TA	M/s. SEI Green Flash Private	00/2010	12/02/2010		26/02/2010
4.	A No 93/19 & IA		88/2019 Detect	13/03/2019		26/03/2019
	<b>427/19</b> (IA 427/19 –		Dated 08/01/2019			C4 I
	Exemption from filing certified copy	Electricity Regulatory Commission & Anr.	08/01/2019			Court - I
	of the impugned	Commission & Air.				
	order)					
	order)					
5.	IA 430/19 in DFR	Tata Power Trading Company	277/2019	14/03/2019		26/03/2019
٥.	No 277/19 (IA		Dated	14/03/2017		20/03/2017
	$\frac{100  \text{277719}}{430/19} - \text{Delay in}$		18/01/2019			Court - II
	filing)	Regulatory Commission & 7 mi.	10/01/2019			Court-II
6.	A No 94/19 & IA	M/s. SEI Arushi Private Ltd. Vs.	90/2019	14/03/2019		26/03/2019
	<b>431/19</b> (IA 431/19 –	Andhra Pradesh Electricity	Dated			
	Exemption from	Regulatory Commission & Anr.	08/01/2019			Court - I
	filing certified copy					
	of the impugned					
	order)					
			00/5010	4.4/0.2/2015		
7.		M/s. Rain Coke Ltd. Vs.	89/2019	14/03/2019		26/03/2019
	<b>432/19</b> (IA 432/19 –	Andhra Pradesh Electricity	Dated			
	Exemption from	Regulatory Commission & Anr.	08/01/2019			Court - I
	filing certified copy					
	of the impugned					
	order)					
8.	IA 422/10 in DED	Granka Budhil Hudaa Barras	4984/2018	14/03/2018		27/02/2010
0.	IA 433/19 in DFR No 4984/18 (IA	, , , , , , , , , , , , , , , , , , , ,	4984/2018 Dated	14/05/2018		27/03/2019
	<b>No 4984/18</b> (IA 433/19 – Delay in	1	17/12/2018			Court - I
	filing)	Regulatory Commission & Ols.	1//12/2010			Court - I
	iiiiig)					
			•	•		•

9.	A No 97/19 & IA	West Bengal State Electricity	189/2019	14/03/2019	09/04/2019
	<b>435/19</b> (IA 435/19 –	Transmission Company Limited	Dated		(As per
	For Stay)	Vs. Central Electricity	14/01/2019		request
		Regulatory Commission & Ors.			for Ld.
					Counsel)
					Court - II
10.	A No 98/19	M/s. Nagreeka Exports Limited	195/2019	15/03/2019	25/03/2019
		Vs. Maharashtra Electricity	Dated		
		Regulatory Commission & Anr.	14/01/2019		Court - II

Sd/-Dy. Registrar

Dated: 19/03/2019